

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Cr1.) No(s).963/2022

(Arising out of impugned final judgment and order dated 22-10-2021 in CRLA No.2033/1985 passed by the High Court Of Judicature At Allahabad)

RAM BAHADHUR SINGH

Petitioner(s)

VERSUS

STATE OF U.P.

Respondent(s)

Date : 20-04-2022 This petition was mentioned today.

CORAM :

HON'BLE MR. JUSTICE L. NAGESWARA RAO
HON'BLE MR. JUSTICE B.R. GAVAI

For Petitioner(s) Mr. Shashank Tripathi, Adv. (Mentioned by
Mr. Naresh Kumar, AOR

For Respondent(s)

UPON being mentioned the Court made the following
O R D E R

Not to be deleted from the cause list of

02.05.2022.

(B.Parvathi)
Court Master

(Anand Prakash)
Court Master